

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 65

Dated Guwahati, the 17th December, 2019

In partial modification of earlier Notification No. 64 dated 11.12.2019, Hon'ble the Chief Justice has been pleased to nominate/reallocate following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judge for the Districts shown against their Lordships' names:

| Sl. No. | Name of Hon'ble Judges | States/Districts |
|---------|---|--|
| 1. | Hon'ble Mr. Justice Manojit Bhuyan | Dibrugarh and Tinsukia Districts of Assam |
| 2. | Hon'ble Mrs. Justice Rumi Kumari Phukan | Kamrup, Darrang and Nalbari Districts of Assam |

Portfolio Judges of the rest of the Districts remain the same as per earlier Notification No.64 dated 11.12.2019.

This order will come into force with effect from 01.01.2020.

By Order,
Sd/ Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III - 13/2006 (Pt)/5996/G, Dated 17th December, 2019

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- 13) The Court Master, Court No. _____ Gauhati High Court, Guwahati.
- 14) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16) The Court Manager, Gauhati High Court, Guwahati.
- 17) The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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